IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP. No.15(ND)/2008

SECTION: UNDER SECTIO	ONS 397/ 398 OF THE COMPANIES ACT, 201	3
IN THE MATTER OF:		
Sh. Pramod Goil	Petit	ioner
	V/s	
M/s Shree Bihari Forgings	Pvt. Ltd. & Ors.	
	Res	spondent
Coram:	Order delivered or	11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)	ŭ	
For the Petitioner	;=	
For the Respondent	: Shri R.K.Gupta, Advocate	
	ORDER	

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 30.8.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017